

THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
Court No-II

Item 18

CP No. 55/Chd/Hry/2023

Under Section 252(3), CA 2013& R 11

In the matter of:

Mouktika Style and Design Pvt. Ltd.

...Appellant

Vs.

ROC, Delhi and Haryana

...Respondents

As the Hon'ble Members of NCLT, Chandigarh Bench (Court No.II), are on official tour on account of *colloquium* today, the matter is adjourned to 30.11.2023.

Sd/-

Court Officer

November 02, 2023
Priyanka